

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 9057/2020
(S.W.P. No. 48/2016)

Friday, this the 23rd day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Dinesh Sharma, Member (A)**

Farida Jan, age 30 years, D/o Late Abdul Aziz Handoo R/o Natipora, Tehsil Chadoora District-Budgam.

..Applicant
(Mr. Sheikh Mushtaq)

VERSUS

1. State of J & K through Commissioner/ Secretary to Government, Social Welfare Department, Civil Secretariat, Srinagar/Jammu.
2. Director Social Welfare Department, Kashmir, Srinagar.
3. Mission Director, ICDS, J&K Srinagar.
4. District Programme Officer, ICDS, Budgam.
5. Child Development Project Officer, ICDS, Budgam.

.....Respondents
(Mr. Sudesh Magotra, ld. DAG)

ORDER (ORAL)

Mr. Dinesh Sharma, Member (A):

The T.A. is referable to an SWP (T.A. No. 9057/2020), filed by Anganwadi Worker. The Tribunal does not have

jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.



(Dinesh Sharma)
Member (A)

JNS

(Rakesh Sagar Jain)
Member (J)